CS No. 21063/16 ICICI Bank Ltd. Vs. Raisuddin

<u>20.06.2020</u>

File received back on transfer. It be checked and registered.

Present:

Ms. Barkha Sharma, ld. Counsel for plaintiff (presence secured

through electronic mode).

Ld. Counsel for plaintiff submits that steps have not been taken in terms of previous order dated 28.08.2019 and therefore, seeks some more time to comply with the same.

Let previous order be complied afresh for 18.08.20\delta0.

(Nitendra Singh) ADJ-06, Central District THC, Delhi/20.06.2020